

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 4 of 2013 & IA No. 393 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Reliance Infrastructure Ltd. .. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms Anjali Chandurkar, Mr. Hasan
Murtaza and Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

For impleadment. Allowed. The appellant may file amended Memo. The same has been filed. Accepted. Notice may be sent to impleaded parties.

Post the matter on 14th November, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/jps